

(c). The Indo-Burmese boundary is being jointly demarcated under the Agreement of 1967. As and when different sectors are demarcated, detailed maps are prepared by both sides, scrutinised at a technical level and exchanged at the level of the Boundary Commission. These maps, along with mutually agreed description of the boundary in that sector, shall form part of the Treaty to be entered into by India and Burma after the demarcation has been completed. A technical level meeting took place in Burma in November 1977 to finalise 4 such maps and description relating thereto.

Meeting of Medical Officers delegation with the Minister of Health and Family Welfare

2202. SHRI RAM SAGAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether on the 1st May and 27th September, 1977 a delegation of the Class II medical officers working in temporary capacity in the Central Government Health Scheme and the Railway Department called on him and presented a charter of demands for making them permanent there;

(b) if so, the action taken so far thereon;

(c) whether he made/recorded any order thereon;

(d) whether Government propose to make these officers permanent; and

(e) if so, by what time and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE: (SHRI JAGDAMBI PRASAD YADAV) : (a) A representation dated 27-5-77 and another dated 19-9-77 were sent by the All India C.G.H.S. Medical Officers Association to the Minister for Health and Family Welfare regarding the plight of *ad hoc* Medical Officers working under the Central Government, which contained, *inter alia*, a request for regularising

the services of *ad-hoc* appointees on the basis of their performance in their jobs, in consultation with the U.P.S.C.

(b) to (e). The difficulties of *ad-hoc* Medical Officers are still under consideration in consultation with the U.P.S.C. However, it has been decided to continue the *ad-hoc* appointees if there are clear vacancies against which they can be continued in the same Organisation/city. It may, however, be added that *ad-hoc* appointments, by their very nature, imply that they are not regular. This has been stated so in the letters of appointment, according to the terms of which, their services would be terminated on the arrival of regular candidates. A large number of vacancies in difficult areas and ordinary areas are likely to be advertised by the U.P.S.C. shortly, the former on the basis of interviews and the latter on the basis of a written examination followed by interviews, in which the *ad-hoc* candidates will have an opportunity, again, to compete.

Waiting list for Telephone connections

2204. SHRI BALDEV SINGH JASROTIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a huge backlog of waiting list for telephone connections in the country;

(b) if so, the number of cases pending in each State; and

(c) why Government are not meeting the needs of the people which will bring heavy revenue to it?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) As on 30-9-77 there was a waiting list of 2,04,795 applicants for new telephones in the country.